

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4756/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the th 11 December, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/280, dtd 08.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for four days from 14.12.2020 to 17.12.2020 along with station leave permission from the morning of 14.12.2020 till the evening of 17.12.2020, has been granted. The District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

4758
Memo NO.HC.VII-211/2013/4757-A, dated 11.12.2020

Copy to:

1. The District and Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdgr